## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/152 & 153/CAA/2017	
NAME OF THE TRANSFEROR	: A PLUS EDUCATION SOLUTIONS PVT LTD	
NAME OF THE TRANSFERRE	: INDIACAN EDUCATION PVT LTD	
UNDER SECTION	: 230	
S.No. Name (in Capital)	Represented by	Signature
) ABISHEK RAMAN	Council FOR	Hash Run

FOR HARISHANKAR MANI

(9686603576).

## **ORDER**

PETMIONER'S

Counsel for petitioner present and submitted his arguments. Order is reserved.

K Anantha Padmanabha Swamy Member (Judicial)

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